

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-314
(IB)-1648(ND)2019

IN THE MATTER OF:

M/s. Phoenix Advanced Softwares Pvt. Ltd.

.....Applicant

Vs.

M/s. Vdopia Media & Software Solutions Pvt. Ltd.

....Respondent

SECTION

U/s. 9 of IBC, 2016

Order delivered on 10.10.2019

CORAM:

**JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

:

: Adv. Deepa Kulkarni & Deewakar Arora

ORDER

Ld. Counsel for the respondent has put in appearance and states that pursuant to the earlier order dated 16.09.2019, complete paper book have still not been received by them. None present on behalf of the Operational Creditor. Adjourned to 24.10.2019.

Sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)